

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-15/2013(pt.I)/1752/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Abhijit Bhattacharyya,  
District & Sessions Judge,  
Darrang, Mangaldai.

Dated Guwahati, the 3<sup>rd</sup> March, 2023.

Sub:- **Special Casual leave with station leave permission.**

Ref:- Letter No. DJ(D)/1417 Dated 01.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days special casual leave on 09.03.2023 and 10.03.2023 along with station leave permission from the morning of 07.03.2023 till the morning of 13.03.2023**, as prayed for. The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in his absence the Civil Judge & Assistant Sessions Judge, Darrang, Mangaldai, in his absence the Chief Judicial Magistrate, Darrang, Mangaldai and in his absence the in-charge Chief Judicial Magistrate, Darrang, Mangaldai would remain in charge of your Court and office in your absence.

Yours faithfully,

*sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-15/2013(pt.I)/1753/A, dated** , 03-03-2023

Copy to:

✓. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*